

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2011 &
IA 103 of 2011

Dated :6th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Coromandel Sugars Limited **... Appellant(s)**

Versus

Chammundeshwari Electricity Supply Co. Ltd. & Anr. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Nishanth Patil
Counsel for the Respondent(s): Ms. Ranjitha Ramachandran

ORDER

Admit. Issue notice in the Appeal as well as in I.A.
Ms. Ranjitha Ramachandran takes notice on behalf of Respondent
No.1. Notice to be issued to other Respondents returnable on
01.07.2011. Dasti service is permitted.

Post the matter on **01.07.2011.**

(V.J. Talwar)
Technical Member

TS/KS

(Justice M. Karpaga Vinayagam)
Chairperson